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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-----------------------|----------|-----------|-----------------|---|
| CP(IB) No.93/BB/17 | - | Admission | Rule 6(2) of IB | Riddhi Siddhi Gluco Biols Ltd Vs West Coast Paper Mills Ltd |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
|---------|----------------------------------|------------------------|-----------|

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| 1. | SATISH P. JOHAN S.P. Legal | Admission to petition. |  |
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Counsel for petitioner is present. The matter is listed today for admission. Counsel is directed to comply the office objections.

List it on 03.10.2017.


MEMBER (J)


MEMBER (T)